

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 742
TO BE ANSWERED ON 21.11.2016**

2ND GENERATION REFORMS ESIC - 2.0

**742. SHRI S.P. MUDDAHANUME GOWDA:
KUMARI SHOBHA KARANDLAJE:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Employees' State Insurance Corporation (ESIC) has launched 2nd Generation Reforms ESIC-2.0 and if so, the details thereof;**
- (b) whether ESIC also proposes to increase the coverage aspects/ sphere of ESI scheme so that more and more workers of the country get the social security benefits including medical care; and if so, the details thereof;**
- (c) whether ESIC proposes to bear the expenses on super speciality treatment of ESIC beneficiaries over and above the expenditure by State Governments, if so, the details thereof; and**
- (d) whether the decision related to preexisting diseases not to be considered for super speciality treatment will only be with prospective effect and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a)- The second generation reforms i.e. ESIC 2.0 was launched by the Hon'ble Prime Minister on 20.07.2015. Three broad group of agendas namely- extending the coverage of ESI Scheme, reforms in health services and Improving patients/ attendant care were unveiled. Details are as below:-

Contd..2/-

Agenda-1- Expansion-

- 1. Extending the coverage of ESI Scheme in all States/UTs.**
- 2. Covering whole of 393 districts where the scheme is presently partially implemented in Centres.**
- 3. To cover all the construction workers under ESIC.**
- 4. To open health scheme for selected group, of unorganised workers like rickshaw-pullers/auto-rickshaw drivers in selected urban/metropolitan areas.**
- 5. To start setting up State ESI Corporation/societies in all states as subsidiary of ESI Corporation to facilitate quicker disbursement of benefit and improvement in health facilities, decentralized decision making system are to be put in place.**

Agenda – 2: Reforms in Health Services-

- 1. Computerization of its core activities and its records. The health records of the Insured Persons to be preserved in electronic form.**
- 2. All dispensaries, in a phased manner, to be converted to six bedded hospitals.**
- 3. Daily change of bed-sheets in hospitals on different colour.**
- 4. 24X7 Medical Helpline**
- 5. Evening OPD for senior citizens and Differently – abled Patients.**
- 6.To start appropriate cancer/cardiology detection/ treatment facilities at different level of hospitals.**
- 7. To provide all possible pathological facilities in all hospitals premises.**
- 8.To provide dialysis facilities in all ESIC Model Hospitals on PPP Model.**

Contd...3/-

Agenda – 3 : Improving patients/attendant Care-

- 1) To put in place appropriate Queue Management System**
- 2) To provide behavioral training to para-medical and other staff of the hospitals**
- 3) To provide for a feedback system, for all Indoor patients.**
- 4) To create at least one Mother and Child Care Hospital with higher facilities in every state.**
- 5) To provide for facility of yoga on all our hospitals.**
- 6) To create tele-medecine facilities for the beneficiaries in phases.**
- 7) AYUSH facilities to be extended up to the dispensary level in phases, the first phase.**

(b): The Employees State Insurance Corporation(ESIC) has approved the enhancement of wage ceiling from present Rs. 15,000 per month to Rs. 21,000/-. The draft Rules calling for objections has been published in Gazette of India on 06.10.2016. This enhancement of wage ceiling shall bring more employees under ESIC coverage. In addition, the decision has also been taken to ensure coverage of the Scheme in all districts of the Country.

(c): Yes, Madam. The ESIC in its meeting dated 07/08/2015 has decided to bear the expenses on super specialty treatment over and above the expenditure of state government.

(d): Yes, Madam. The ESIC in its 166th Corporation meetings held on 07.08.2015 has decided to consider eligibility of pre existing diseases i.e. for malignancy & dialysis as prospective w.e.f. 30.08.2016.

Further, ESIC has revised eligibility for Super Specialty including the children of Insured Persons with congenital diseases & genetic disorders.